

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 223
(IB)-299(ND)2019

IA-5698/2020, IA/3916/2020, IA/4910/2020, IA/558/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 10.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Sanjeev Sagar and Ms. Nazia Parveen Advocate for the Financial Creditor, Mr. Aditya Gauri & Mr. Amar Vivek for Liquidator

ORDER

Renotify this case on 10.03.2021.



**T.S. Singh
(Court Officer)**